

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4036  
ANSWERED ON:05.09.2012  
BANK RECRUITMENT THROUGH FAKE CERTIFICATES  
Singh Shri Ratan;Vasava Shri Mansukhbhai D.

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has taken note of the cases of large scale recruitments in various banks on the basis of fake certificates with the connivance of corrupt officials;
- (b) if so, the details thereof, bank-wise and State-wise during the last three years and the current year;
- (c) whether the Government has conducted any inquiry in this regard;
- (d) if so, the details thereof including the case under investigation/investigated/solved and the action taken against the corrupt bank officials, bank-wise; and
- (e) the corrective measures taken/being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (e): Of all the Nationalised Banks only Punjab National Bank has reported one case of production of fake experience certificate by a candidate at the time of joining service in the year 2010-11 An enquiry was conducted by the Bank and no connivance of any bank officials was found. The employee so recruited was dismissed from service.